

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 101
92/252/ND/2020

IN THE MATTER OF:

Income Tax Officer-Ward 2(2), New Delhi

...PETITIONER

Vs.

ROC, Delhi & Ors

(M/s. A1 Latif Hospitality & Interiors Pvt. Ltd.)

...RESPONDENT

Section

Under Section 252

Order delivered on 09.01.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

:Mr. Lakshmi Gurung, Sr. St.
Counsel and Mr. Dinesh
Sharma, Advocate

For the Respondent/ Corporate-debtor :

ORDER

Learned counsel for the appellant is present and seeks time to file affidavit of service. Post the matter to 11th February, 2020.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(Abni Ranjan Kumar Sinha)
Member (J)